NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI (APPELLATE JURISDICTION)

Company Appeal (AT) (CH)(Insolvency) No.08/2021

(Under Section 61 of the Insolvency and Bankruptcy Code 2016)
(Arising out of Order dated 18.12.2020 passed in Company Petition No.(IB) No.214/BB/2020
by National Company Law Tribunal, Bengqluru Bench, Bengaluru.

In the matter of:

Shapoorji Pallonji and Co.Pvt.Ltd, Regd.Off: 7th Floor, Surya Chambers, No.124, HAL Airport Road, Bengaluru 560 017. Regd.Office: 70, Nagindas Master Road,

...Appellant

V

Fort, Mumbai MH 400 023.

M/s Shore Dwellings Pvt.Ltd. (formerly known as Mantri Dwellings Pvt.Ltd. Mantri House, 41, Vittal Mallya Road, Bengaluru 560 001.

Respondent

Present:

For Appellant : M.s Anupama Hebbar, Advocate

M/s Deepika Murali, Advocate

For Respondent: Mr. M. S. Shyam Sundar, Sr. Advocate

.....

ORDER

(VIRTUAL MODE)

At request of Mr. M. S. Shyam Sundar, Learned Senior Counsel appearing for the Respondent for filing of vakalath and for filing of Reply/Response/Counter of the Respondent (not only through efiling but also through Hard copy) before the 'Office the Registry', the matter is adjourned to 11.06.2021, ofcourse, after serving copy of the Reply/Response/Counter of the Respondent to the Learned Counsel for the 'Appellant' three days before the 'Next date of Hearing'.

Soon after the receipt of the Reply/Response/Counter of the Respondent, it is open to the 'Appellant's' side to file 'Rejoinder' if any (not only through efiling but

also through Hard copy) before the 'Office the Registry', ofcourse. after serving the same to the Respondent before 'Next date of Hearing'.

The Learned Senior Counsel appearing for the Respondent is required to file 'Note of Submissions' containing not more than three pages together with citations ((not only through efiling but also through Hard copy) before the 'Office the Registry', of course after serving the same to the Learned Counsel for the 'Appellant' well in advance of 'Next date of Hearing'.

The 'Office of the Registry' is directed to List the matter on 11.06.2021.

[Justice Venugopal M] Member (Judicial)

> [V. P. Singh] Member (Technical)

26.4.2021 KM